

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 70/58,59/NCLT/AHM/2016 (New)
Co. Appeal No. 27/58,59/CLB/MB/2014 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.04.2017**

Name of the Company:

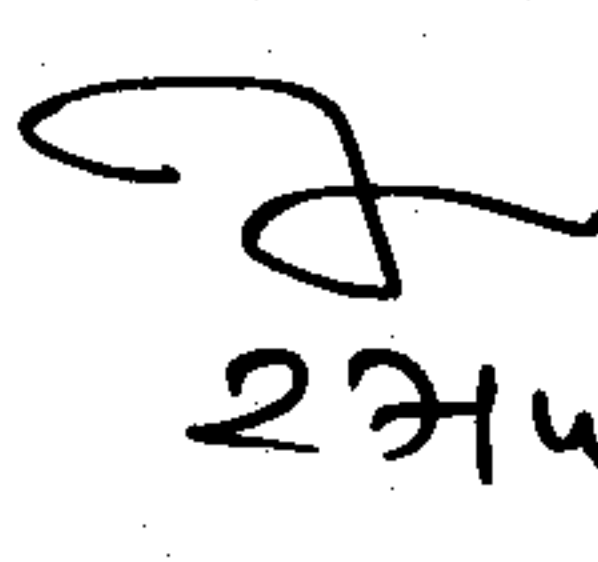

Balan N. Nagmani

V/s.

Ambuja Cements Ltd. & Ors.

Section of the Companies Act:

Sections 58,59 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	J M Shah	Adv.	Petitioner	 27/4/17
2.				
3	ATUL JM Financial	Executive	ATUL M PARIKH Resp - 3	

ORDER


Learned Advocate Mr. J M Shah present for Petitioner. Mr. Atul M Parikh Authorised Representative present for Respondent no. 3. None present for Respondents.

After restoration of matter it appears no notice was given to Respondents no. 1 to 3.

Respondent no. 1 already filed reply.

Petitioner is directed to serve a copy of this order on Respondents no. 1 to 3 and file proof of service. Respondents no. 1 to 3 shall appear before this Tribunal either through professional or in person on 21st July, 2017.

List the matter on 21.07.2017 for hearing.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 27th day of April, 2017.